

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No final decision has yet been taken in the matter.

(b) Yes, Sir.

Electrification of Railways from Madras to Arkonam

586. Shri Umanath: Will the Minister of Railways be pleased to state:

(a) whether the Central Government received any recommendation or proposal from the Madras Government for the electrification of Railways from Madras Central to Arkonam; and

(b) if so, the decision of the Central Government in this matter?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) Electrification of this section may be considered when saturation is reached with steam traction. Investigations made so far indicate that this small scheme is not financially justified.

मुरादाबाद के निकट एक रेलवे स्टेशन का लूटा जाना

५८७. { श्री भक्त दर्शन :
श्री भागवत मा आजाद :

क्या रेलवे मंत्री २४ अगस्त, ६२ के अतारांकित प्रश्न संख्या १५६१ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि ४ अगस्त, ६२ को मुरादाबाद के निकट सैहल स्टेशन को लूटने वाले अपराधियों को दण्ड देने और उनसे रुपया बरामद करने के बारे में क्या प्रगति हुई है ?

रेलवे मंत्रालय में उपमंत्री (श्री शाहनवाज खां) इस मामले में से सम्बन्धित नौ डाकुओं में से पांच गिरफ्तार किये जा चुके हैं। बाकी डाकुओं को भी गिरफ्तार करने और लूट का माल बरामद करने के लिये जोरदार कोशिश हो रही है।

लखनऊ के निकट मल्हौर स्टेशन पर गाड़ी का पटरी से उतर जाना

५८८. { श्री भक्त दर्शन :
श्री भागवत मा आजाद :

क्या रेलवे मंत्री २४ अगस्त, १९६२ के अतारांकित प्रश्न संख्या १६१४ के उत्तर के संबंध में यह बताने की कृपा करेंगे कि १० अगस्त, १९६२ को लखनऊ के निकट मल्हौर स्टेशन पर एक मालगाड़ी के पटरी से उतर जाने के कारणों का जांच के क्या परिणाम निकले हैं और उन पर क्या कार्यवाही की गई है ?

रेलवे मंत्रालय में उपमंत्री (श्री से० वे० रामस्वामी): जांच समिति इस निष्कर्ष पर पहुंची है कि दुर्घटना एक माल-डिब्बे की कमानियों के उभार में बहुत अधिक फर्क हो जाने के कारण हुई। दुर्घटना के लिए जो कर्मचारी जिम्मेदार ठहराये गये हैं उन के विरुद्ध अनुशासन की कार्रवाई करने के सम्बन्ध में अभी अंतिम निर्णय नहीं हुआ है।

Super Market

589. { Shri P. C. Borooah:
Shri P. R. Chakraverti:

Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) whether a scheme for a co-operative super-market for wholesale supply to a net-work of chain stores selling consumer goods at reasonable prices have been under the consideration of the Planning Commission;

(b) if so, what decision has been taken in this regard; and

(c) what action has so far been taken to implement the decision?

The Deputy Minister in the Ministry of Community Development,

Panchayati Raj and Cooperation (Shri Shyam Dhar Misra): (a) to (c). There is no scheme for the organisation of a cooperative super market. Government of India have approved a scheme for the organisation of 200 wholesale cooperative stores and 4,000 primary branch stores all over the country in order to serve the interests of consumers in cities and towns with a population of more than 50,000. State Governments have been requested to implement the scheme. The entire financial assistance will be found by the Centre.

Khetri Copper Project

590. { **Shri Morarka:**
Shri R. S. Pandey:

Will the Minister of Railways be pleased to state:

(a) whether in view of the progress of Khetri Copper Project made in recent months, the work of laying the railway line there will be expedited; and

(b) if so, what steps have been actually taken in this direction?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). Reconnaissance Engineering and Traffic Surveys have been carried out for a railway line to link the Khetri Copper deposit areas. According to the latest indications of the traffic likely to be moved as also the Traffic Survey Report, the volume of traffic likely to move over this line is so meagre that there appears to be no justification for construction of this line at present.

Freight Realised from Goods Booked at Bhadrak Station

591. **Shri G. Mohanty:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 178 on the 7th August, 1962 regarding freight realised from goods booked at Bhadrak Station and state:

(a) whether the causes of the fall in income from freight have been enquired into; and

(b) if so, the steps that have been taken to improve the position?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) The fall in the amount of freight collected at Bhadrak Station during the first half year of 1961 and 1962 as compared to the freight collected during the corresponding period in 1960 was not due to any appreciable diminution of traffic but due to some traffic which was booked freight 'prepaid' at Bhadrak during 1960 being booked freight 'to pay' during 1961 and 1962.

(b) Does not arise.

Disputes between Jhumias and Jotedars

592. **Shri Dasaratha Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether any disputes between the rehabilitated Jhumias and the local Jotedars exist in the Sub-division of Subroom;

(b) if so, the nature of disputes; and

(c) what steps are taken by Tripura Administration to settle such dispute?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes.

(b) It is claimed by a Jotedar in Subroom Sub-Division that the land allotted by the Administration to Jhumias under Jhumias rehabilitation scheme falls within his jote land and is not a khas land.

(c) The case is under enquiry at present.

Bus Service in Tripura

593. **Shri Dasaratha Deb:** Will the Minister of Transport and Communications be pleased to state:

(a) whether any revised or reduced